

P-24021/2/2020-IPR-VI (E-39163)  
Government of India  
Ministry of Commerce & Industry  
Department for Promotion of Industry and Internal Trade  
IPR-CIPAM Section

Udyog Bhavan, New Delhi.  
Dated 14<sup>th</sup> February, 2020.

To

Pay & Accounts Officer (PAO),  
Controller General of Patents,  
Designs and Trade Marks,  
Boudhik Sampada Bhavan,  
Near Antop Hill Head Post Office,  
S.M. Road, Antop Hill,  
Mumbai – 400037  
Fax: 022-24223322

Subject: Deputation of Mr. Debasish Banerjee, Assistant Controller of Patents & Designs, Patent Office, Delhi for participating in the Fifty-Second Session of Special Union for the International Patent Classification (IPC Union) Committee of Experts meeting to be held from 19<sup>th</sup> to 20<sup>th</sup> February, 2020 at Geneva, Switzerland (excluding journey time).

Sir,

I am directed to convey the sanction of the President to the deputation of Mr. Debasish Banerjee, Assistant Controller of Patents & Designs, Patent Office, Delhi for participating in the Fifty-Second Session of Special Union for the International Patent Classification (IPC Union) Committee of Experts meeting to be held from 19<sup>th</sup> to 20<sup>th</sup> February, 2020 at Geneva, Switzerland (excluding journey time).

2. The terms and conditions of the deputation will be as under:-

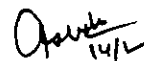
a) **Period of deputation:** The period of deputation of the above official will be from 19<sup>th</sup> to 20<sup>th</sup> February, 2020 (02 days) excluding journey time and enforced halts, if any.

b) **Pay:** During the period of deputation the official will draw his pay and allowances in the existing capacity. The expenditure on his pay and allowances will be debitable to the same budget Head to which it is debitable at present. The pay and allowances will be drawn only in Indian currency. The official will not be allowed to draw any part of the salary in foreign exchange.

c) **Medical Assistance:** The official will be entitled to medical assistance in accordance with the Orders issued by the Ministry of External Affairs/Ministry of Finance, as amended from time to time.

d) **Passage etc:** The cost on travel, DSA, hotel accommodation in respect of Mr. Debasish Banerjee will be borne by CGPDTM/Government of India during the period of his deputation. DSA etc. may be paid to him by PMI, Geneva. Hotel accommodation will be arranged by the PMI, Geneva. This sanction will be treated as an authority for the payment.

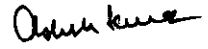
e) All admissible expenditure in respect Mr. Debasish Banerjee towards Air passage/TA/DSA/Airport Tax/Medical Expenses/Mobile Phone/excess baggage etc. will be debitable to the appropriate CGPDTM's Head 3475, Other Economic Services (Major Head) 00.102-Regulation of Patents, Designs and Trade Marks (Minor-Head) 11 – Intellectual Property 11.01 – Controller General of Patents, Designs and Trade Marks, 11.01.12- Foreign Travel Expenses under Demand No. 11 of the Department for Promotion of Industry and Internal Trade for the year 2019-20.

  
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- f) The official will submit tour report to his office, DPIIT and Ministry of External Affairs.
3. All other aspects of deputation which are not covered under these terms and conditions will be regulated in accordance with the orders on the subject issued by the Ministry of Finance, Department of Personnel & Training and Ministry of External Affairs etc. from time to time.
4. This has the concurrence of IF Wing of this Department vide Dy. No. 39163 dated 14<sup>th</sup> February, 2020.

Yours faithfully,



(Dr. Ashish Kumar)  
Sr. Development Officer  
Tele. No. 23061147

Copy to:

1. Mr. Animesh Choudhury, First Secretary, Permanent Mission of India to UNO, 9, Rue du Valais, 1202 Geneva, Switzerland. Email:eco.genevapmi@mea.gov.in
2. Mr. Suresh K. Reddy, Joint Secretary (MER), Ministry of External Affairs, Jawaharlal Nehru Bhawan, New Delhi.
3. Mr. S. Janakiraman, Joint Secretary, Ministry of External Affairs, Central Europe Division, Jawaharlal Nehru Bhawan, New Delhi.
4. The Principal Director of Audit, AGCW&M, AGCR Building, IP Estate, New Delhi.
5. The Chief Controller of Accounts, DPIIT, Ministry of Commerce and Industry, Udyog Bhavan, New Delhi.
6. Controller General of Patents, Designs and Trademarks, Boudhik Sampada Bhavan, Near Antop Hill Head Post Office, S.M. Road, Antop Hill, Mumbai -400 037.
7. OSD to SPIIT/PS to JS (R)/PA to SDO(AK).
8. Mr. Debasish Banerjee, Assistant Controller of Patents & Designs, Patent Office, Delhi.
9. Fin.II Section for uploading in FVMS.
10. Protocol Section/Guard File.